

(35)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-11-19

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/974/2019  
PETITION NUMBER : CP/468/IB/2017  
NAME OF THE PETITIONER(S) : G V RAVIKUMAR  
NAME OF THE RESPONDENT(S) : JASVIR & 2 OTHERS  
UNDER SECTION : 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	B. Dhanaraj -	Ch. Lia -	B. Dhanaraj
	R. Meenakshi	Respondent - 1	M. S. S. S.

**ORDER**

At request of both the parties, post this matter on 20.01.2020.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

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-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)